

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**TA (AT) (Competition) No. 01 of 2017**  
**(Old Appeal No. 82 of 2015)**

**IN THE MATTER OF:**

**Verifone India Sales Pvt. Ltd.**

**...Appellant**

**Versus**

**CCI & Atos Worldline India Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Ms. Gauri Mehta Advocate.**

**ORDER**

**09.08.2019** Let the Fixed Deposit Receipt be renewed for another period of three months from the date of Maturity.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc